NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.105/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES:

Pamnabha Anantrao Panditrao V/s. Panditrao Mines & & Minerals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--------------------------|---------------------|------------|
| (| r. Premlat krishnan a | | Ganlo |
| | v. Mansil r. Angana I | | Ham |
| Pet | itioner infe | | And Arwing |
| 5. | mainayli n | inhakar Adv. for Ry | Minballers |

1/b. 5. D. Israwi FRAN . TOT KY

ORDER

TCP No.105/397-398/CLB/MB/MAH/2013

- 1. The Learned Representatives of both the sides are present..
- Pleadings are complete. No further adjournment shall be granted to either side. Listed for Final Hearing on 12.12.2017.

Sd/-

BhaskaraPantula Mohan Member (Judicial) 09.11.2017 ah

Sd/-

M.K. Shrawat Member (Judicial)

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